

CBI Vs. Sonam & Ors.
RC No. AC1 2018 A 0009
CC No. 328/2019

The present matter has been taken up via CISCO Webex platform / video conferencing hosted by Sh. Narender Kumar, Reader of this Court in terms of orders of Hon'ble High Court bearing No. R-235/RG/DHC/2020 dtd. 16.05.2020, 16/DHC/2020 dtd. 13.06.2020, 22/DHC/2020 dtd. 29.06.2020 and 24/DHC/2020 dtd. 13.07.2020 in the presence (on screen) of Sh. V. K. Pathak, Ld. PP for CBI along with Sh. Avnish Kumar, Pairvi Officer for CBI and Sh. Jatin Rana, Ld. Counsel for accused persons / suspects Sandeep Mathur and Amit Sharma and Sh. Sandeep Deswal, Ld. Counsel for accused / suspect Dipu Kumar.

23.07.2020 (At 12:00 PM)

Present : Sh. V. K. Pathak, Ld. PP for CBI along with Sh. Avnish Kumar, Pairvi Officer for CBI.
Sh. Jatin Rana, Ld. Counsel for accused persons / suspects Sandeep Mathur and Amit Sharma.
Sh. Sandeep Deswal, Ld. Counsel for accused / suspect Dipu Kumar.
None for other accused persons / suspects.

The matter was proceeding at the stage of pronouncement of orders on the pending application moved by CBI.

Vide separate detailed order of even date, announced in the open court today through CISCO Webex Platform / Video Conferencing, the application dated 13.01.2020 moved on behalf of CBI / Prosecution for Lie Detection / Polygraph Test qua accused persons / suspects



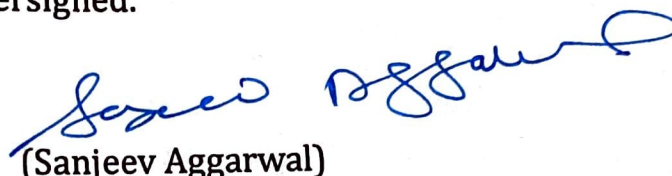
Sandeep Mathur @ T.T. @ Sandy, Amit Sharma and Dipu Kumar has been dismissed.

Put up for further proceedings / consideration on **07.10.2020.**

The e-mail copy / signed scanned copy of this order be sent to the Computer Branch, RADC by the Reader for uploading on the official website.

This signed order sheet be retained on the record to be put on the judicial file as and when the normal court working stand resumed.

The present order has been dictated to Sh. Amit Makhija, Sr. PA attached with the undersigned.



(Sanjeev Aggarwal)
Special Judge (PC Act)(CBI)-02
Rouse Avenue District Court
New Delhi/23.07.2020